

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


22

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Ambani Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. S. Ramesh Rao (Proxy)	Adv v	9949242243	

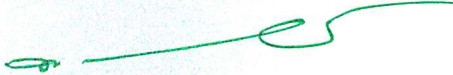
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the operational creditor is present. Proxy counsel for the corporate debtor is present. Again time is requested for filing reply/ counter. Time is extended as last chance. List the matter on 08.01.2020.

  
Member (T)

  
Member (J)

Karim